

ITEM NO.19

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Criminal Appeal No(s). 1545/2021

SEHANSARPAL

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

Date : 12-12-2022 This appeal was called on for hearing today.

For Appellant(s)

Mr. Danish Zubair Khan, AOR

For Respondent(s)

Ms. Manisha Ambwani, AOR

Mr. Sarvesh Singh Baghel, AOR

Ms. Pooja Singh, Adv.

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Both respondents are duly represented.

Records have been received.

Four weeks time is given to the Ld. Counsel for the parties to file the additional documents. After expiry of four weeks, list the matter before the Hon'ble Court, under the rules.

ATUL M. KURHEKAR  
Registrar

MG